POST OFFER ADVERTISEMENT

KAMALAKSHI FINANCE CORPORATION LIMITED

Registered office: 306, Dalamal Chambers, Behind Aayakar Bhavan, New Marine Lines, Mumbai, Maharashtra-400020, Tel no.: 022-22074889, Fax no.: 022-22014368, E-mail:kamalakshifinance@gmail.com and Website: www.kamalakshifinance.com

Open Offer for acquisition of 60,68,400 fully paid up equity shares of ₹ 10/- each from shareholders of Kamalakshi Finance Corporation Limited (hereinafter referred to as 'KFCL' or 'Target Company') by Dheeraj B. Shah (hereinafter to as 'Acquirer'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer in connection with the offer made by the Acquirer in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on December 09, 2014 in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions) & Mumbai Lakshadeep (Marathi-Mumbai Edition).

1. Name of the Target Company : Kamalakshi Finance Corporation Limited
2. Name of the Acquirer : Dheeraj B. Shah
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : M/s Purva Sharegistry (India) Pvt. Ltd
5. Offer Details
   a) Date of Opening of the Tendering Period : March 24, 2014
   b) Date of Closure of the Tendering Period : April 07, 2014
6. Last Date of Payment of Consideration as : N.A. (No shares were tendered in the open offer)
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	13		13	
7.2	Aggregate number of shares tendered	60,68,400		Nil	
7.3	Aggregate number of shares accepted	60,68,400		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	7,88,89,200		Nil	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement				
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	37,260		37,260	
	• % of Fully Diluted Equity Share Capital	0.16%		0.16%	
7.7	Shares Acquired by way of Open Offer				
	• Number	60,68,400		Nil	
	• % of Fully Diluted Equity Share Capital	26.17%		Nil	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirer				
	• Number	61,05,660		37,260	
	• % of Fully Diluted Equity Share Capital	26.33%		0.16%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	2,31,52,740	17,084,340	2,31,52,740	2,31,52,740
	• % of Fully Diluted Equity Share Capital	99.84%	73.67%	99.84%	99.84%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated March 10, 2014.

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Rishabh Jain / Mr. Nikesh Jain
914, 9th Floor, Raheja Chambers,Nariman Point, Mumbai - 400 021.
Tel.: 022-2287 0443/44/45; **Fax:** 022-2287 0446; **E-mail:** rishabh@intensivefiscal.com

Place: Mumbai
Date : April 15, 2014

PRESSMAN

Size: 12(w) X 25(h)